

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH
NEW DELHI

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OA No.337/93

New Delhi this the 9th day of September, 1997
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

1. Manoj Kumar,
S/O Shri Pati Ram,
R/O 2589, Basti Raghu Nath,
Opp. Sadar Thana,
Delhi 6
2. Barun Kumar,
S/O Sh. N. C. Dass,
R/O 108, Jagjeet Nagar,
New Ushman Pur,
Shahdara, Delhi
3. Suresh Kumar Ojha,
S/O Sh. Ram Hit,
R/O E 112 Jagjeet Nagar,
New Ushman Pur,
Shahdara, Delhi.

(None for the applicants) .. Applicants

Vs

1. Union of India, through
the Secretary, Ministry of
Information and Broadcasting,
Shastri Bhawan, New Delhi
2. Director General,
Doordarshan, Mandi House,
New Delhi.
3. Scenic Designer,
Delhi Doordashan Kendra,
Sansad Marg, New Delhi.

(By Advocate Shri R. V. Sinha) .. Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member(J)

None for the applicants, even on the second call. It is noted that none had appeared for the applicants even on the previous date also and a number of adjournments have been taken by the proxy counsel for the applicants.

In the above circumstances, it appears that the applicants are no longer interested in pursuing

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the case and the same is accordingly dismissed
for default and non prosecution.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

Member (J)